

By E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/1934/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,

✓ Smti. Pranita Rani Rajmedhi  
Member, MACT,  
Kamrup, Amingaon.

Dated Guwahati, the 11<sup>th</sup> April 2019.


Sub:- **Restricted holiday .**

Ref:- Your Email dated 10.04.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday 17.04.2019 along with station leave permission w.e.f. the morning of 13.04.2019 till the evening of 19.04.2019, has been granted/rejected. The District and Sessions Judge, Kamrup, Amingaon and in her absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,



**JT REGISTRAR (VIGILANCE)**



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Memo NO.HC.VII-76/98/1935-1A, dated 11.04.19

Copy to:

1. The District and Sessions Judge, Kamrup, Amingaon.
2. The Systems Analyst, Gauhati High Court.

Sd/-

**JT. REGISTRAR (VIGILANCE)**